me involved in the inter-state border disputes at present;

- (b) the nature of each dispute; and
- (c) the step being taken by the Central Government to solve these disputes?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukia): (a) Border disputes are pending between the States of Maharashtra and Mysore, Mysore and Kerala and Assam and Nagaland,

- (b) The first dispute relates to the re-adjustment of the borders between the two States by the transfer of certain Marathi speaking areas from Mysore to Maharashtra and certain Kannada speaking areas from Maha-rshtra to Mysore. The second dispute is on the point whether Kasargod Taluk which was included in Kerala under the provisions of the States Reorganisation Act, 1956, should be transferred to Mysore. The third dispute between the States of Assam and Nagaland is over the precise boundary between the two States. The Government of Nagaland have also claimed some reserved forests in Assam.
- (c) The border disputes between Maharashtra-Mysore and Mysore-Kerala have been referred to a Commission set up by the Government of India consisting of Shri Mehr Chand Mahajan, retired Chief Justice of India. The report of the Commission is awaited. Position in regard to the dispute between Assam and Nagaland was indicated in reply to Starred Question No. 52 on 24th May, 1967 in the Lok Sabha. It was mentioned therein that the suggestion made by the Chief Minister, Nagaland, for appointment of a boundary commission was under consideration and that of meanwhile the Chief Ministers the two States had agreed to the matter being discussed at official level.

Upgrading of I.A.S. Officers in West Bengal

1625. Shri Jyotirmoy Basu: Shri Mohammad Ismail: Shri B. K. Modak:

Will the Minister of Home Affairs be pleased to state:

- (a) the number of I.A.S. Officers in the West Bengal Cadre upgraded to the rank of Commissioners during the period between 1960 and 1966:
- (b) the comparative position in other States:
- (c) the total financial benefit accrued to such officers of upgrading; and
- (d) whether Government propose to recommend their reversion to their original position as an economy measure?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) to (d). Information is being collected and will be laid on the Table of the House.

## Wage Board for Film Industry

1026. Shri Sharda Nand:
Shri A. B. Vajpayee:
Shri J. B. Singh:
Shri Bharat Singh Chauhan:
Shri Eanjit Singh:
Shri Onkar Singh:
Shri Hukam Chand
Kachwai:
Shri Kameshwar Singh:
Shri J. H. Patel:
Shri Madhu Limaye:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Unstarred Question No. 586 on the 5th April, 1967 and state:

- (a) whether the composition and terms of reference of the wage board for film industry have since been finalised;
  - (b) if so, the details thereof; and
- (c) if not, when they are likely to be finalised?